

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2359(CHE)/2023 IN
IA/IBC/972/2022

PETITION NUMBER : IBA/826/2020

NAME OF THE APPLICANT : LICHFL Trustee Company Pvt Ltd & Anr

NAME OF THE RESPONDENT(S) : Venkataraman Subramanian, (Liquidator)
(JBM Shelters Pvt Ltd)

UNDER SECTION : Sec 42 r/w Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Srinivasan for LICHFL. Ld. Counsel Ms. Elamathi for the Liquidator. Ld. Liquidator is present in person.

List the application for hearing on **05.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)